

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1387/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: Ericsson India Private Limited
V/s.
Reliance Communications Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Mr. U.K. Choudhary - Sr. Counsel

Mr. Ameet Naik

Mr. Abhishek Kale

Mr. Deepak Deshmukh

Mr. Jahan Chokshi

1/b Naik Naik & Co.

for the Respondent



Zal Andharyine
Rohan Rajadheksya

Hormuz Mehta

1/b J. Sagar Associates

for JLF led by SBI



1) Divius Kambata - Sr. Counsel

2) Anil Kher - Sr. Counsel

3) Ashwin Ankhad - Advocate

4) Nikil Shah - Advocate

5) Pheroze - Advocate

6) Kunal Kataria - Advocate

for operational creditor

AT.

: 2 :

ORDER
CP NO. 1387/ I&BP/NCLT/MB/MAH/2017

Part heard. List this matter on 18.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)